

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4458
ANSWERED ON:21.12.2011
EDUCATION FOR TRANSGENDER COMMUNITY
Gandhi Shri Feroze Varun

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal to establish educational institutions for transgender community in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a): No, Sir.

(b): Does not arise.

(c): Article 15(1) of the Constitution prohibits discrimination on grounds of religion, race, caste, sex or place of birth. Therefore, no educational institutions can deny admission to transgender community on the basis of sex only and they have equal right to get education in an institution of their choice.